

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 314/96
(O.A. 595 of 96)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

DHIRENDRA NATH ROY

-V E R S U S -
P O S T

For the applicant : Mr. Samir Ghosh, counsel.

For the respondents : Mr. B. Mukherjee, counsel.

Heard on 18.3.99

Order on 18.3.99

O R D E R

D. Purkayastha, JM

Heard Id. counsel of both the parties. This M.A. has been filed by the applicant seeking injunction against the respondents restraining them from giving any effect to the notice of interview dated 18.9.96 (Annexure-B to the application) for holding any selection or interview on 7.10.96. But the applicant could not obtain any order of injunction from the Tribunal till date. However, it is found that the date of selection has already been expired. Therefore, we find the application has become infructuous. M.A. stands disposed of. O.A. will be heard on 1.6.99.

2. No order is passed as to costs.

B.P. Singh
(B.P. Singh)

Member (A)

D. Purkayastha
(D. Purkayastha)

Member (J)